

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 98(ND)/2016

IN THE MATTER OF:

Mr. Ashish Kubhal & Ors.	APPLICANT / PETITIONER
Vs		
M/s Manila Resorts Pvt. Ltd. & Ors.	RESPONDENT

SECTION:

Under Section 241/242

Order delivered on 22.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :- Mr. Munawwar Naseem, Advocate

For the RESPONDENT :- Ms. Shruti Bist, Advocate
Mr. Deepak Goel, Advocate


For the RESPONDENT No. 1 :- Ms. Garima Jain, Advocate

For the RESPONDENT NO. 2 to 8 :- Mr. P. K. Sachdeva, Advocate

ORDER

For Order see **CP/CA No. 129(ND)/2016**


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**